

List of Cases to be heard on 20-04-2020 through Video Conferencing by the Ld Additional District and Sessions Judge on Roster vide order No. 55 dated 09-04-2020 and addendum to that order dated 11-04-2020 and order No. 58 dated 16-04-2020

Sl. No.	Case No.	Nature of Application	Name of Party	Name of Advocate	email of Advocate	Remarks
1	CrI. Misc Case No. 141	Bail Petition u/s 439 Cr.P.C	Gouranga Podder	Badsha Guha Biswas	guhabiswasbadsha@gmail.com	G.R Case No- 368/2018 arising out of Tapan P.S Case No- 115/2018, Dated- 15/05/2018, U/S- 341/325/326/302/34 IPC
2	CrI. Misc Case No. 143 of 2020	Bail Petition u/s 439 Cr.P.C	Jeherul Molla @ Mondal VS State of West Bengal	Shaswata Chaki	shaswatachaki2@gmail.com	GR Case No. 1145/2019, arising out of Kumarganj P.S. Case No. 206/2019, Dt. 03-11-2019, u/s-498(A)/302/109 I.P.C
3	CrI. Misc Case No. 151 of 2020	Bail Petition u/s 439 Cr.P.C	1) Rahim Mardi @ Pagla, 2) Lakshan Hasda @ Ratha and 3) Suklal Mardi	Badsha Guha Biswas	guhabiswasbadsha@gmail.com	G.R Case No- 981/19 arising out of Balurghat P.S Case No- 468/19, Dated-16/09/2019, U/S- 447/325/326/302/34 I.P.C
4	CrI. Misc Case No. 152 of 2020	Bail Petition u/s 439 Cr.P.C	1. Liton Molla and 2. Md. Jamil Sarkar	Debotosh Singha Roy	debotosh.singharoy.161@gmail.com	Spl. Case No. 34/19, arising out of :- Kumarganj P.S Case No- 160/19, dated-16/08/2019, U/S- 21 (c)/22 (c)/23 (c)/27(A) of NDPS Act,
5	CrI. Misc Case No. 153 of 2020	Bail Petition u/s 439 Cr.P.C	Gora Mukherjee @ Gorachand Mukherjee,	Badsha Guha Biswas	guhabiswasbadsha@gmail.com	Spl. Case No- 53/2018 arising out of Balurghat P.S Case No- 355/2018, Dated- 25/10/2018, U/S- - 21 (c)/22 (c)/23 (c)/25/27 (A)/28/29 of NDPS Act,
6	CrI. Misc Case No. 154 of 2020	Bail Petition u/s 439 Cr.P.C	Mustan @ Mustafijure Rahaman @ Mondal,	Debotosh Singha Roy	debotosh.singharoy.161@gmail.com	Spl. Case No. 12/15, arising out of :- Kumarganj P.S Case No- 40/15, dated-03/03/2015, U/S- 21 (c)/22 (c)/25/27 of NDPS Act
7	CrI. Misc Case No. 155 of 2020	Bail Petition u/s 439 Cr.P.C	Dinesh Basfore @ Jamai,	Krishnadas Das	chandadas441@gmail.com	Hili P.S Case No- 194/19, dated- 25/12/2019, U/S- 302/201 I.P.C.
8	CrI. Misc Case No. 156 of 2020	Bail Petition u/s 439 Cr.P.C	Sameer Das @ Samir Das,	Debotosh Singha Roy	debotosh.singharoy.161@gmail.com	Spl. Case No. 50/18, arising out of :- Tapan P.S Case No- 246/18, dated-02/10/2018, U/S- 21 (c)/22 (c)/23 (c)/27(A) of NDPS Act
9	CrI. Misc Case No. 157 of 2020	Bail Petition u/s 439 Cr.P.C	1) Kabiraj Murmu, 2) Buddinath Soren, 3) Maloti Soren 4) Sukurmoni Soren and 5) Anjali Hembram	Debotosh Singha Roy	debotosh.singharoy.161@gmail.com	Balurghat P.S Case No- 97/19, dated- 14/02/2019, U/S- 302/201/506/34/120B of IPC

10	CrI. Misc Case No. 158 of 2020	Bail Petition u/s 439 Cr.P.C	Khakan Mandal	Tarun Sarkar	advtarunsarkarkamarpara@gmail.com	Kumarganj P.S Case No- 31/2019, dated- 05/02/2019, U/S- 363 I.P.C Adding Section 6 of Pocso Act.
11	CrI. Misc Case No. 159 of 2020	Bail Petition u/s 439 Cr.P.C	Ariful Mondal,	Tarun Sarkar	advtarunsarkarkamarpara@gmail.com	Kumarganj P.S Case No- 160/2019, dated- 16/08/2019, U/S- 21 (c)/22 (c)/23(c)/27(A) of NDPS Act.
12	CrI. Misc Case No. 160 of 2020	Bail Petition u/s 439 Cr.P.C	Sonaman Das	Tarun Sarkar	advtarunsarkarkamarpara@gmail.com	Kumarganj P.S Case No- 10/2020, dated- 16/01/2020, U/S- 4 of Posco Act.
13	CrI. Misc Case No. 162 of 2020	Bail Petition u/s 439 Cr.P.C	1. Sudeb Das and 2. Dayal Hazra	Tarun Sarkar	advtarunsarkarkamarpara@gmail.com	Session Case No- 139/2015, arising out of Hili P.S Case No- 198/2014, dated-14/09/2014, U/S- 457/380/302/34 I.P.C
14	CrI. Misc Case No. 163 of 2020	Bail Petition u/s 439 Cr.P.C	Jahangir Alam Sarkar	Shaswata Chaki	shaswatachaki2@gmail.com	GR Case No. 249/2020, arising out of Kumarganj P.S. Case No. 43/2020, Dt.09-03-2020, u/s-498(A)/323/307/34 I.P.C R/W sec-3/4 D.P Act,
15	CrI. Misc Case No. 164 of 2020	Bail Petition u/s 439 Cr.P.C	Koush Barman @ Kush	DEBASISH KARMAKAR	debasishkarmakaradvocate@gmail.com	GR Case No. 269/2020, arising out of Hili P.S. Case No. 41/2020, Dt. 15-03-2020, u/s- 14(A)(b)/14(C) Foreigners Act,
16	CrI. Misc Case No. 165 of 2020	Bail Petition u/s 439 Cr.P.C	Liton Mohanta	Debotosh Singha Roy	debotosh.singharoy.161@gmail.com	Spl. Case No. 54/18, Tapan P. S Case No- 262/18, dated 14/10/2018, U/S- 21/22/23/25/27A/29 of NDPS Act
17	CrI. Misc Case No. 166 of 2020	Bail Petition u/s 439 Cr.P.C	Gandura Oraw Vs State of West Bengal	Tarun Sarkar	advtarunsarkarkamarpara@gmail.com	Tapan P.S Case No- 75/2020, dated- 08/03/2020, U/S- 417/376/313/406/109 I.P.C
18	CrI. Misc Case No. 167 of 2020	Bail Petition u/s 439 Cr.P.C	Alo Sarkar @ Ratna Vs State of West Bengal	Debraj Chakraborty	kuhudeb@gmail.com	Spl. Case No. 04/16, Blg P.S Case No- 14/16, dated 09/01/2016
19	CrI. Misc Case No. 168	Bail Petition u/s 439 Cr.P.C	Pradeep Mahato Vs State of West Bengal	Debraj Chakraborty	kuhudeb@gmail.com	Spl. Case No. 03/20, arising out of :- Hili P.S Case No- 03/2020, dated-04/01/2020, U/S- 21C/22C/23C/27(A) of NDPS Act,

The Following matter could not be taken up for hearing as those have not been sent in conformity with order No. 55 dated 09-04- 2020 and addendum to that order dated 11-04-2020 and and the provisions of Cr.R.O

Sl. No.	Related Case No
1	Spl. Case No. 03 of 2020
2	Spl. Case No. 09 of 2020
3	Spl. Case No. 11 of 2020
4	Spl. Case No. 16 of 2020
5	Spl. Case No. 21 of 2020
6	Spl. Case No. 25 of 2019
7	Spl. Case No. 27 of 2019
8	Spl. Case No. 36 of 2019
9	Spl. Case No. 42 of 2019
10	Spl. Case No. 44 of 2019
11	Spl. Case No. 68 of 2019
12	Sessions Case No. 120 of 2017
13	Sessions Case No. 159 of 2019
14	GR 29 of 2020